

C.C.A.No.137/05

21.2.2006

Hon'ble Mr. K.B.S Rajan, J.M

Hon'ble Mr. A.K. Singh, A.M

For the applicant. None.

For the respondents: Sri S. Singh.

In view of the stay order dated 25.1.2006 in writ petition NO.4839/06, the proceedings under the contempt jurisdiction are dropped and notices are discharged. Liberty, however, granted to the applicant to revive at the appropriate time if necessary. Counter has been filed, is record.


A.M


J.M

Manish/-